

DIVISION BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/31(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	KUSHWAHA CONSTRUCTION COMPANY VS LQI INFRA LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Mr. Shashwat Parihar, Adv. : For Petitioner  
Mr. Dhruva Vig, Adv.

Mr. Sarvapriya Mukherjee, Adv. : For Corporate Debtor  
Mr. Arnub Sardar, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for hearing on **27/09/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**